NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------|----------|---------|-----------------|---|
| CP(IB) No.10/ BB/17 | * | Hearing | Rule-6 of IB | Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd. |

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

IKUAR ANMED RESPONDENT VALLA AND

Counsel for petitioner is absent. Counsel for respondents is present. He requested time to file objections. Further he reported talks of compromise are going on between the parties.

List it on 21.08.2017.

MEMBER (J)